

बिदेश व्यापार मंत्रालय में उपमंत्री (श्री ए. सी. जार्ज) (क) जून, 1971 के अन्त में कोई सूती बस्त्र मिला बन्द नहीं पडी थी ।

(ख) और (ग) प्रश्न नहीं उटते ।

(घ) उद्योग (विकास तथा विनियमन) अधिनियम, 1951 की धारा 18क के अन्तर्गत, केन्द्रीय सरकार द्वारा पाच सूती बस्त्र मिलों का प्रबन्ध अपने अधिकार में लिया गया है । ये मिलें फिलहाल, प्राधिकृत नियंत्रकों के अधीन कार्य कर रही हैं ।

(ङ) और (च) कुल मिला कर, इन मिलों को फिलहाल हानि हो रही है, क्योंकि इन सभी मिलों में मशीनें बहुत पुरानी हैं और कार्यकारी पूंजी तथा आधुनिकीकरण के लिये धन की कमी रही है । रुई की कीमत में वृद्धि होने से भी इन मिलों के कार्यचालन पर प्रतिकूल प्रभाव पडा है ।

Alleged flying of Shiv Sena Flags on Government Buildings in Bombay

4735 SHRI SHANKARRAO SAVANT
Will the Minister of COMMUNICATIONS be pleased to state

(a) whether several Shiv Sena flags were flying on the main entrance to the Canteen of the General Post Office Building, Bombay for early six months till the 21st February, 1971,

(b) whether these flags were removed by the Postmaster-General only when instructed by the Bombay Police,

(c) whether the Postmaster-General, Bombay was not aware that party flags could not be flown on Government buildings, and

(d) if so, the action taken by him in this matter ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA).
(a) Only two Shiv Sena flags were displayed

The report about display of these flags was received by the Postmaster General, Bombay in the 2nd week of February, 1971. There is no information that these flags were flying for six months

(b) This is not correct. No instructions were received by the Postmaster-General from the Bombay Police

(c) Yes, he was aware

(d) The flags were got removed at the earliest.

**Views expressed by all India Muslim League
Mushawrat about Bangla Desh**

4736 DR LAXMINARAIN PANDEY
SHRI SAMAR GUHA

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether her attention has been drawn to the news item in the *Indian Express* dated the 8th June, 1971 under the caption 'Government takes notes of Muslim views',

(b) if so Government's reaction thereto, and

(c) the action which Government propose to take against the organisers of the All India Muslim League-Mushawrat whose activities appear to be against the policies of Government in the matter of Bangla Desh ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) (a) Yes, Sir

(b) and (c). The House is aware of the views of the Government on the question of Bangla Desh. In view of the overwhelming upsurge of sympathy and support for the struggle of the people of Bangla Desh that has transcended all differences of religion, language etc., no special significance need be accorded to some discordant views expressed by a few.